

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

IA(CA) No.26/22
And
CP No. 39/Chd/Hry/2022

IN THE MATTER OF:

Union of India, MCA, Through ROC

...Petitioner

Vs.

Castex Technologies Ltd.

...Respondent

Under Section: 241, 242 & 244 CA 2013, R 11 IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 19.07.2024.

10.05.2024

Pooja

-Sd/-
Court Officer